

DISCLAIMER

All the contents of this Site are only for general information or use. They do not constitute advice and should not be relied upon in making (or refraining from making) any decision. Delhi District Courts, National Informatics Centre hereby excludes any warranty, express or implied, as to the quality, accuracy, timeliness, completeness, performance, fitness for a particular purpose of the Site or any of its contents, including (but not limited) to any financial tools contained within the Site. Delhi District Courts, National Informatics Centre will not be liable for any damages(including, without limitation, damages for loss of business projects, or loss of profits) arising in contract, tort or otherwise from the use of or inability to use the Site, or any of its contents, or from any action taken (or refrained from being taken) as a result of using the Site or any such contents. Delhi District Courts, makes no warranty that the contents of the Site are free from infection by viruses or anything else which has contaminating or destructive properties. The links are provided to other external sites in some documents. We are not responsible for the accuracy of the contents in those sites. The hyperlinks given to external sites do not constitute an endorsement of information, products or services offered by these sites.